

Rotation of Officers of C.S.S. Class I in the Ministry of Health

1142. SHRI S. M. KRISHNA: Will the Minister of HOME AFFAIRS be pleased to refer the reply given to parts (a) and (b) of unstarred Question No. 1062 on the 19th March, 1980 regarding rotation of officers of Central Secretariat Services and state:

(a) whether it is a fact that in the Ministry of Health and its attached and subordinate Offices there are some Officers of Central Secretariat Service Class I who have been there for the last more than 24 years (all inclusive of their service there) and are working on administrative posts; and

(b) if so, the reasons for not rotating them to ensure cleaner administration?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. VENKATASUBBAIAH): (a) Yes, Sir.

(b) The question regarding rotation of such CSS officers is under consideration.

Transfer of C.S.S. Officers of Selection Grade and Directors

1143. SHRI S. M. KRISHNA: Will the Minister of HOME AFFAIRS be pleased to refer to the reply given to Unstarred Question No. 1062 on 19th March, 1980 regarding rotation of officers of Central Secretariat Service and state the action Government propose to take in the interest of cleaner administration to transfer such of the C.S.S. Officers Selection Grade and Directors who have been these Ministries for the last more than 5 years?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. VENKATASUBBAIAH): The matter is under consideration

Issue of Letters of Intents to Companies

1144. SHRI JANARDHANA POOJARY: Will the Minister of INDUSTRY be pleased to state:

(a) the total number of letters of intent issued to the companies during the first four months of 1980; and

(b) the number of applications pending for issue of letters of intents and the names of these companies?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA): (a) 145 Letters of Intent were issued under the Industries (Development & Regulation)—Act, 1951 during the period January—April, 1980

(b) 386 Industrial Licence applications were pending beyond the prescribed time-limits, as on 1-5-1980. Details of applications, pending before Government for consideration are not published until after Government has taken a view thereon.

20-सूत्री कार्यक्रम के राज्यवार लक्ष्य

1145. श्री भगवान वेव : क्या योजना मंत्री यह बताने की कृपा करेंगे कि

(क) क्या-चालू वर्ष के दौरान 20-सूत्री कार्यक्रम के कार्यान्वयन के लिए राज्य-वार लक्ष्य निर्धारित कर दिए गए हैं ;

(ख) यदि हा, तो क्या लक्ष्य प्राप्ति का निर्धारण करने के लिए कोई केन्द्रीय निगरानी कक्ष स्थापित किया गया है ;

(ग) यदि हां तो क्या सरकार राज्यों द्वारा प्राप्त लक्ष्यों से संतुष्ट है ; और

(घ) यदि उपरोक्त भागों का उत्तर नकारात्मक है, तो क्या सरकार का क्या प्रकार की व्यवस्था करने का विचार है ?

योजना मंत्री (श्री नारायण दत्त तिवारी) : (क) 1980-81 की वार्षिक योजना तैयार करने में 20 सूत्री कार्यक्रम और उसके उद्देश्यों को ध्यान में रखा गया है । इस कार्यक्रम में कार्यक्रम

विविन्न मद्रों के लिए, चालू वर्ष के लिए, जहां कहीं संभव हो, राज्य-कार लक्ष्य निर्धारित किए गए हैं या किए जा रहे हैं।

(ख) इस कार्यक्रम के क्रियान्वयन में हुई हड़तों का सामान्य रूप से संबंधित केन्द्रीय मंत्रालयों अधिकारियों द्वारा प्रबोधन किया जा रहा है।

(ग) 1980-81 की अवधि के निष्पादन का मुल्यांकन इस समय संभव नहीं है।

(घ) केन्द्रीय प्रबोधन एकक स्थापित करने का प्रश्न इस अवस्था में उपस्थित नहीं होता।

सीमेंट का आयात

1146. श्री भगवान देव : क्या उद्योग मंत्री यह बताने की कृपा करेंगे कि

(क) जनवरी 1980 से आज तक कितनी सीमेंट आयात की गई है ताकि चालू वर्ष के दौरान सरकार का सीमेंट की कितनी और मात्रा आयात करने का विचार है, और

(ख) क्या सीमेंट की देश में उत्पादन मात्रा और विदेशों से आयात की जा रही मात्रा से देश की चालू वर्ष की सीमेंट की माग पूर्ण हो जाएगी ?

उद्योग मंत्रालय में राज्य मंत्री (श्री चरनजीत चानना) : (क) जनवरी 1980 से मई 1980 की अवधि में 11.73 लाख मी० टन सीमेंट का आयात किया गया। चालू वित्तीय वर्ष के दौरान 20 लाख मी० टन सीमेंट का आयात करने की संभावना है।

(ख) दश में सीमेंट की उपलब्धता माग से कम रही है। माग और पूर्ति के बीच के अंतर को कम करने के सभी प्रयास किए जा रहे हैं।

Clashes in Election Campaigns

1147. SHRI MADHAVRAO SCINDIA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of clashes that occurred in recent election campaigns throughout the country;

(b) the total number of persons killed and injured in these clashes; and

(c) the action taken by Government?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) According to information available with the Central Government there were 1096 incidents of violence during the recent Assembly Elections in nine States.

(b) 84 persons were killed and 1674 persons were injured in these clashes.

(c) Action has been taken by the state Governments in accordance with the provisions of law.

Persons in various Jails facing Death Penalty

1148. SHRI K. MALLANNA:

SHRI K. PRADHANI:

SHRI N. E. HORO:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of persons in different jails, State-wise which are in the list of death penalty;

(b) the number of persons who have applied for mercy; and

(c) the number of such death penalty cases which are pending before the different courts in the country i.e. High Courts and Supreme Court?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) to (c). A statement containing the information is attached.